

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**M.A. No. 063/40/2019 in  
ORIGINAL APPLICATION NO. 063/00487/2012**

**Chandigarh, this the 26<sup>th</sup> day of February, 2019**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**

...

Chanan Singh son of Shri Rulia Ram, aged 51 years, Ex-GDSBPM,  
resident of V&PO Pirthipur, Tehsil Amb, District Una (H.P.)  
177204.

...APPLICANT

VERSUS

1. Union of India through Secretary, Ministry of Communication and Information Technology, Department of Posts, Dak Bhawan, New Delhi 110011
2. Chief Postmaster General, H.P. Circle, Shimla 171009.
3. Director, Postal Services , H.P. Circle, Shimla 171009.
4. Sr. Superintendent of Post Offices, Mandi Division, Mandi 175001.

....RESPONDENTS

PRESENT: Sh. Jagdeep Jaswal, counsel for the applicant.  
Sh. Vinod Kumar Arya, counsel for respondents.

**ORDER (oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

Counsel representing the parties are in agreement that the order dated 2.2.2018 passed in O.A. No. 63/487/2012, of this Court has been complied with, as the respondents have passed order dated 22.2.2019, in compliance thereof, copy of which is

taken on record. However, the learned counsel for applicant seeks liberty to challenge the indicted order in original side.

2. In view of above, this execution application is disposed of as having been rendered infructuous, with the liberty as prayed for.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 26.02.2019**

‘SK’



